

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : CA/102/CAA/2017**

**NAME OF THE PETITIONER(S) : MEENA INTEGRATED TEXTIMES INFRA LTD  
NAME OF THE RESPONDENT(S) : ADD INDUSTRIAL PARK(TAMILNADU) LTD.**

**UNDER SECTION : 230**

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. A. NARAYANAN  
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Counsel for  
Applicants



**ORDER**

Counsel for the applicant present. Time enlarged at request for his submissions.

Put up on 13.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)